## REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Second Session—Second Lok Sabha

**Third Report** 



LOK SABHA SECRETARIAT NEW DELHI November, 1957.

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## THIRD REPORT

(Second Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Third Report, or a

- 2. The Committee met on the 29th July, 1957, to consider allotment of time to the Resolutions, set down in the List of Business, for Friday, the 2nd August, 1957; decrease the street of t
- 3. The Members whose resolutions had been included in the List of Business for the 2nd August, 1957 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Shri Mohan Swarup and the representatives of the Ministries of Commerce and Industry and Home Affairs attended the sitting.

  4. The Committee after hearing the representatives of the
- Ministries concerned with the Resolutions, and considering all aspects with respect to the resolutions in the List of Business for the 2nd August, 1957, recommend the following time-table:-
- (1) Resolution regarding discontinuance of the grant of scholarships
  to students on community basis.

  (2) hours allotted to this, resolution, 1
  minute was taken up
  on the 19th July 1957. on the 19th July, 1957. The balance of I hour and 59 minutes would be available on the dis · en 2nd August, 1957.
  - Carrier with (2) Resolution regarding appoint-2½ hours. ment of a Committee to examine the disparity in average per capita income.
    - (3) Resolution regarding ban on 2 hours. export of monkeys. : ..
    - (4) Resolution regarding abolition 11 hours. of death penalty. 1800

New Delhi; The 30th July, 1957.

HUKAM SINGH.

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